

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS
RAJYA SABHA
UNSTARRED QUESTION NO.-1090
ANSWERED ON- 09/02/2026

DOMESTIC LPG CYLINDER CONNECTIONS UNDER THE PMUY, TAMIL NADU

1090 SHRI R. GIRIRAJAN:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state: -

- (a) the total number of beneficiaries provided with gas connections under the Pradhan Mantri Ujjwala Yojana (PMUY) across the country including the State of Tamil Nadu along with the number of connections provided to the persons belonging to SC, ST and Other Backward Category till 31st December, 2025;
- (b) the total number of Domestic Gas Distribution networks available across the country, State-wise, with particular reference to the State along with the number of distribution networks available in urban and rural areas; and
- (c) whether Government takes stringent measures to curb corrupt practices by LPG distributors using the cylinders supplied under PMUY?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI SURESH GOPI)

(a): Pradhan Mantri Ujjwala Yojana (PMUY) was launched in May, 2016 with an objective to provide deposit free LPG connection to adult women from poor households across the country. As on 01.01.2026, there were about 10.43 crore PMUY connections(including 3.14 crore connections under SC/ST category) across the country,out of which, 41.50 lakh (including 12.75 lakh connections under SC/ST category) in the State of Tamil Nadu.The details of Other Backward Classes (OBCs) beneficiaries are not captured/maintained separately.

(b): As on 01.01.2026, there are a total of 25,596 LPG distributorships operating across the country, out of which 17,668 distributorships are serving rural areas. These are served through 214 LPG bottling plants of Oil Marketing Companies (OMCs) located across the country. In order to improve access of LPG in rural and remote areas, OMCs have commissioned 8,027 distributorships, during 01.04.2016 to 31.12.2025 across the country, out of which 7,434 (i.e. 93 %) are catering to rural areas.

State-wise details of number of LPG distributorship including Tamil Nadu alongwiththe number of distributorship available in urban and rural areas are at **Annexure-A**.

(c): Government continues to take measures on ongoing basis to monitor usage pattern and prevent misuse of PMUY connections ensuring that LPG distribution and subsidy transfers in respect of domestic LPG consumers are efficient, transparent, and inclusive. Implementation of PAHAL (DBTL) scheme coupled with initiatives like Aadhaar-based verification, biometric authentication, deduplication and weeding out of ineligible or duplicate connections have significantly strengthened the system of transfers of targeted subsidies.

PAHAL has played a crucial role in identification and blocking of 'ghost' accounts, multiple accounts, and inactive LPG connections, thereby helping curb the diversion of subsidised LPG for commercial use. As of 01.01.2026, 4.05 crore duplicate, fake/non-existent, and inactive LPG connections are blocked/suspended/deactivated.

Government has taken numerous other steps to remove ineligible consumers and improve subsidy transfer process, which included deduplication through CLDP, Biometric Aadhaar Authentication and weeding out of ineligible/inactive consumers.

In order to regulate distribution of LPG, the Government has notified "Liquefied Petroleum Gas (Regulation of Supply and Distribution) Order, 2000. Additionally, OMCs have formulated "Marketing Discipline Guidelines" to be adhered to by LPG Distributors. These guidelines also provide for penal action against LPG distributors indulging in any malpractice. In all established cases of irregularities by LPG distributors in marketing of LPG, action is taken as per provisions of Marketing Discipline Guidelines / Distributorship Agreement.

To ensure compliance and curb malpractices, both regular and surprise Inspections of LPG distributors are done by Field Officers of the OMCs. Also, officers from Regional Offices/ Zonal Offices/ Divisional Offices/ Territory Offices and officials from Anti Adulteration Cell/ Quality Reassurance Cells and Vigilance Department conduct random checks at Distributors' Godown/ Showroom/delivery points, as well as en-route to ensure that no misuse of LPG takes place.

Annexure-A

Annexure referred to part (b) of Rajya Sabha Unstarred Question No. 1090 to be answered on 09.02.2026 regarding “Domestic LPG cylinder connections under the PMUY, Tamil Nadu”.

State-wise, details of number of LPG distributorship (As on 01.01.2026)

STATE/UT	Category-wise count of Distributors				TOTAL
	SheheriVitrak	RurbanVitrak	GraminVitrak	DurgamKshetriyaVitrak	
CHANDIGARH	26	0	0	0	26
DELHI	318	0	0	0	318
HARYANA	282	103	233	9	627
HIMACHAL PRADESH	69	14	91	37	211
JAMMU & KASHMIR and LADAKH	126	47	78	49	300
PUNJAB	334	258	250	21	863
RAJASTHAN	434	164	656	134	1388
UTTAR PRADESH	1007	709	2307	122	4145
UTTARAKHAND	113	104	59	40	316
ANDAMAN & NICOBAR ISLANDS	0	4	5	1	10
ARUNACHAL PRADESH	6	6	33	40	85
ASSAM	129	101	308	66	604
BIHAR	240	252	1502	38	2032
JHARKHAND	163	52	357	20	592
MANIPUR	15	13	36	40	104
MEGHALAYA	21	9	19	17	66
MIZORAM	11	6	26	16	59
NAGALAND	15	11	17	41	84
ODISHA	173	100	579	114	966
SIKKIM	9	1	9	10	29
TRIPURA	18	8	49	14	89
WEST BENGAL	405	164	963	74	1606
CHHATTISGARH	105	75	172	183	535
DADRA & NAGAR HAVELI and DAMAN & DIU	5	1	2	0	8
GOA	44	4	5	2	55
GUJARAT	421	120	488	13	1042
MADHYA PRADESH	472	210	485	385	1552
MAHARASHTRA	1011	192	845	193	2241
ANDHRA PRADESH	324	303	430	107	1164
KARNATAKA	535	139	552	53	1279
KERALA	224	136	321	22	703
LAKSHADWEEP	1	0	0	0	1
PUDUCHERRY	15	12	3	0	30
TAMIL NADU	566	364	615	110	1655
TELANGANA	291	105	335	80	811

Source: IOCL on behalf of PSU OMCs